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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.548/2018 in CP No.81/241/HDB/2018
NAME OF THE COMPANY	Kaveri Seed Company Ltd
NAME OF THE PETITIONER(S)	Venkateswara Rao Narsingu & another
NAME OF THE RESPONDENT(S)	Kaveri Seed Company Ltd & 3 others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagasay Kumar	Adv.	+99630 33314	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Siri preeti	Adv.		

**ORDER**

IA No.548/2018, is taken up today along with main petition.

Counsel for respondent in IA No.548/2018 requested time for filing reply/counter.

Time extended finally.

List the IA No.548/2019 as well main matter on 18.03.2019.

  
Member(Judl)

pavani